

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 09 of 2020

IN THE MATTER OF:

M/s Mohindra Chemicals Pvt. Ltd.

...Appellant

Versus

Registrar of Companies & Anr.

...Respondent

Present:

**For Appellant: Mr. Virendra Ganda, Sr. Adv. with Mr. Vishal Ganda and
Mr. Shelly Khanna, Advocates.**

**For Respondent: Mr. Rajesh Kumar and Mr. Kumar Mihir,
Advocates for R-1.
Mr. Deepak Anand and Mr. Vipul Agrawal,
Advocates for R-2.**

WITH

Company Appeal (AT) No. 10 of 2020

IN THE MATTER OF:

Oriental Iron Casting Ltd.

...Appellant

Versus

Registrar of Companies & Anr.

...Respondent

Present:

**For Appellant: Mr. Virendra Ganda, Sr. Adv. with Mr. Vishal Ganda and
Mr. Shelly Khanna, Advocates.**

**For Respondent: Mr. Pratyush Miglani, Advocate for R-1.
Mr. Ajit Sharma and Mr. Abeeda Mujahid,
Advocates for Income Tax Dept.**

ORDER
(Virtual Mode)

25.08.2020 At request of Mr. Rajesh Kumar, Advocate for the 1st
Respondent/Registrar of Companies, for filing of Reply/Response/Affidavit, the
matter is adjourned by one week.

Mr. Pratyush Miglani, Advocate for the 1st Respondent in '*Company Appeal (AT) No. 10 of 2020*' is directed to file the Report of 'Registrar of Companies' in the office of this Appellate Tribunal before the next date of hearing.

In the meanwhile, it is open to the 2nd Respondent to file Reply/Response, if any.

The Registry is directed to List the matter on **09th September,2020**.

[Justice Venugopal M.]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

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